- (a) the number of NGOs registered with his Ministry;
- (b) the NGOs whose work has been found to be satisfactory;
- (c) those which have been black listed so far along with the reasons for the same; and
- (d) the criteria for registering such NGOs?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) This Ministry does not register any Non Governmental Organisations.

- (b) During 2008-09, Grant-in-aid to 1768 organisations were released under various schemes, based on their satisfactory performance. In ongoing cases, their satisfactory performance was recommended by the State Governments after their inspection by field functionaries.
- (c) 92 Non Governmental Organisations have been black listed or to whom release of further Grants-in-aid have been suspended broadly due to mis-utilisation of funds, diversion of funds for purposes for which the grant was not sanctioned and falsification of documents etc.
 - (d) Does not arise in view of reply to (a).

National Missions for empowerment of SCs, STs and Minorities

- 667. SHRIMATI KANIMOZHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government is proposing to set up a National Mission for Empowerment for implementation of women centric programmes; and
- (b) whether Government is also considering setting up of National Missions for Empowerment of SCs, STs, OBCs, Religious Minorities and other such disadvantaged sections of the society?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Yes, Sir.

(b) No, Sir.

Development of Tourism in Bihar

 $\ensuremath{\text{\scriptsize +}}\xspace 668. \text{SHRI RAJNITI PRASAD: Will the Minister of TOURISM be pleased to state:}$

- (a) the names of places identified for tourism development in the State of Bihar during current financial year together with the Central share for their funding;
- (b) whether Buxar which has mythological and historical importance is included in the above schemes; and
- (c) if not, whether Central Government would introduce any scheme for preservation of memorable remanants keeping in view the importance of Buxar?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. However, the

[†] Original notice of the question was received in Hindi.